

## **SUPREME COURT OF INDIA**

Mr Justice Atul Sreedharan was appointed as a Judge of the High Court of Madhya Pradesh on 07 April 2016. By his communication dated 23 January 2023, he has sought a transfer out of the State of Madhya Pradesh on the ground that his elder daughter would enter practice next year and would be appearing before the District Court and the Indore Bench of the High Court. Mr. Justice Atul Sreedharan has stated that he does not desire to continue in the High Court of Madhya Pradesh when his daughter enters practice.

The Collegium has resolved to accept the request of Mr Justice Atul Sreedharan and to recommend that he be transferred, in the interest of better administration of justice, to the High Court of Jammu & Kashmir and Ladakh.

( Dhananjaya Y. Chandrachud ), C.J.I.

( Sanjay Kishan Kaul ), J.

( K.M. Joseph ), J.

( M.R. Shah ), J.

( Ajay Rastogi ), J.

March 28, 2023.